

**HIGH COURT AT CALCUTTA  
APPELLATE SIDE**

**NOTIFICATION**

**No. 1694 -R (Recruitment)**

**Dated 19<sup>th</sup> April, 2021.**

In furtherance of Court's Employment Notification No. 964-RG dated 19.02.2020 read with Notification No. 1621-R (Recruitment) Dated 09<sup>th</sup> April, 2021 with regard to the recruitment to the post of Court Keeper in the High Court at Calcutta, the following 03 (three) lists are being published for general information.

**List - 1 :** This list contains the result (Merit wise) of 03 (three) candidates who were called upon in Interview/Viva-voce which was held on 16.04.2021.

**List- 2 :** This list contains the name of candidate who is selected for appointment to the post of Court-Keeper in the High Court at Calcutta.

**List - 3 :** This is waiting list prepared according to merit.

**LIST - 1**

This list contains the **result** of 03 (three) candidates, prepared in descending order, according to the marks obtained by them.

| Sl. No. | Roll No.                       | Name of the Candidate | Marks in Written Examination (Out of 90 marks) | Marks awarded in interview (Out of 10 marks) | Total Marks (out of 100 marks) |
|---------|--------------------------------|-----------------------|--|--|--------------------------------|
| 1       | CK (SC)/ESM/RSB/HC-CAL/2021/18 | Subrata Biswas        | 43   | 09.66  | 52.66                          |
| 2       | CK (SC)/HC-CAL/2021/01         | Subrata Kumar Das     | 50   | 02.33  | 52.33                          |
| 3       | CK (SC)/ESM/RSB/HC-CAL/2021/28 | Tapas Sarder          | 30   | 07.00  | 37.00                          |

**LIST - 2**

The candidate, whose name is appearing in the list below, is selected for appointment to the post of Court-Keeper in the High Court, Calcutta.

| Sl. No. | Roll No.                       | Name of the Candidate |
|---------|--------------------------------|-----------------------|
| 1       | CK (SC)/ESM/RSB/HC-CAL/2021/18 | Subrata Biswas        |

## LIST – 3

### Waiting List

The following waiting list is prepared according to merit. This list shall stand lapsed upon acceptance of offer of appointment by the selected candidate or shall remain valid for 01 (one) year, whichever is earlier.

| Sl. No. | Roll No.                       | Name of the Candidate |
|---------|--------------------------------|-----------------------|
| 1       | CK (SC)/HC-CAL/2021/01         | Subrata Kumar Das     |
| 2       | CK (SC)/ESM/RSB/HC-CAL/2021/28 | Tapas Sarder          |

Issuance of appointment letter shall follow in due course. The appointee shall be placed on probation as per extant rules enunciated in High Court Services (Appointment, Probation and Confirmation) Rules, 1981.

**Date : April 19, 2021.**

**Sd/-  
Registrar (Recruitment & Management)  
High Court, Calcutta**